

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 113
IB- 122/ND/2021

IN THE MATTER OF:

Lalit Grover ... Applicant/Petitioner
Vs
M/s CVC Poticals (OPC) Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 08.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Radha Bansod, Adv.
For the Respondent :

ORDER

Learned Counsel for the applicant states that service affidavit has been filed yesterday which has not come to the Court file. None for the Corporate Debtor.

List on 20.05.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)